GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:364
ANSWERED ON:20.12.2011
INCREASE IN PROPERTY PRICES
Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether according to the National Housing Bank's Reside-an-index of property prices, the property prices in Delhi has seen the maximum rise of 34% in July-September, 2011 as compared to the corresponding period last year;
- (b) if so, the reaction of the Government thereon and the corrective steps taken in this regard;
- (c) whether the Delhi Development Authority (DDA) and the National Building Construction Corporation (NBCC) were unable to construct adequate number of houses to meet the ever increasing demand;
- (d) if so, whether DDA/NBCC have formulated any scheme for construction of dwelling units for the general public so as to contain the rise in property prices; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 364 FOR 20.12.2011 REGARDING INCREASE IN PROPERTY PRICES.

- (a): Yes, Madam. The National Housing Bank Reside-an-index (RESIDEX) for the quarter July-September, 2011 indicates that Delhi has witnessed increase in residential prices by 34% in July-September, 2011 as compared to the corresponding period last year.
- (b): The Government is very much sensitized in this regard and is making every efforts for developing low cost EWS (Economically Weaker Section) houses for the poor.
- (c),(d) & (e): No, Madam. The DDA has been constructing houses since 1969 in various categories for allotment among the people. Till the year 2011, DDA has allotted 3, 94, 738 flats, out of which 78,399 are LIG flats and 83,345 are Janta flats. In addition, DDA has facilitated construction of about 2 lakh dwelling units through Co-operative Group Housing Societies and 2.5 lakh units on DDA plots allotted to private individuals. DDA has also provided 2.4 lakh houses in J.J.(Jhuggi jhopari) Resettlement colonies. In total DDA has already provided or facilitated construction of more than 10 lakh houses in Delhi. Further about 1 lakh EWS (Economically Weaker Section) /LIG (Lower Income Group) flats being developed by DDA are under various stages from planning to construction. As far as National Building Construction Corporation Limited is concerned, it has informed that it has not been allotted land by Central/any State Government Authority for Construction of houses to meet the demands, nor entrusted the work to construct houses to meet gap in demand and supply of houses in each category. The National Buildings Construction Corporation Limited has further informed that it has not announced any scheme of low cost housing in this regard.